

WRITTEN ANSWERS TO QUESTIONS**LOANS TO INDIAN TELEPHONE INDUSTRIES,
BANGALORE**

*507. DR. R. P. DUBE: Will the Minister for COMMUNICATIONS be pleased to refer to page 36 of the Report of the Ministry of Communication for the year 1953-54 and state whether the loan advanced to the Indian Telephone Industries Ltd., Bangalore is repayable with interest?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR) : The loan is repayable after eight years; interest on it at 4J per cent, is payable annually.

**ROAD CONSTRUCTION SCHEMB IN HIMACHAL
PRADESH**

235. SHRI C. L. VARMA: Will the Minister for TRANSPORT be pleased to state:

(a) whether it is a fact that road construction schemes in Himachal Pradesh amounting to Rs. 1£ crores are pending with the Central Government for approval; and

(b) if so, which are the schemes so pending, and the period for which they have been pending?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). A statement is attached showing the schemes pending with the Central Government for approval, their total estimated cost and the periods for which they have been pending. [See Appendix VIII, Annexure No. 137.]

AIR PASSENGERS

236. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state the number of passengers carried by the scheduled air transport services of India on their—

(i) internal; and

(ii) international, operations during the years 1952 and 1953 and in each month of the year 1954?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): A statement showing the number of passengers carried on internal and international services is attached. [See Appendix VIII, Annexure No. 138.]

IMPORT AND DISTRIBUTION OF FERTILIZERS

237. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the quantity and value of fertilizers produced in India in each of the years 1952 and 1953 and so far in 1954; and

(b) the quantity of fertilizers allotted to the various States during the above period?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) A statement furnishing the requisite information (Appendix I) is laid on the Table of the House. [See Appendix VIII, Annexure No. 139.]

(b) Government at present control the distribution of only ammonium sulphate. Two statements furnishing the requisite information relating to Ammonium Sulphate are attached. [See Appendix VIII, Annexure Nos. 140 and 141.]

**REMOVAL OF FISH-PLATES FROM RAILWAY
LINES**

238. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) the places where fish-plates were removed from railway lines in-the year 1953; and

(b) the steps which have been taken by Government to check the removal of these plates from railway lines?